

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
LOK SABHA
UNSTARRED QUESTION NO. 3713
ANSWERED ON 11/08/2026

FREE TRADE AGREEMENT

3713. SMT. MALA ROY:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the number of Free Trade Agreements (FTAs) and comprehensive Economic partnership/cooperation agreements currently in force with India's trading partners of India;
- (b) the number of the countries covered under these agreements; and
- (c) the name of countries with which FTA have been signed by India during the last five years?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) to (c) India has signed 17 Free Trade Agreements (FTAs), including Comprehensive Economic Partnership/ Cooperation Agreements, with its trade partners. 16 of these FTAs are currently in force and FTA with New Zealand signed on 27th April, 2026 is under ratification for implementation. Further, 07 of these 17 FTAs are signed in last five years with trade partners, namely, Mauritius, United Arab Emirates (UAE), Australia, European Free Trade Association (EFTA), the United Kingdom (UK), Oman and New Zealand. Also, FTA negotiations with the European Union have been concluded on 27th January 2026. India and the United States of America (USA) have announced on February 7, 2026 that the United States of America (United States) and India have reached a framework for an Interim Agreement regarding reciprocal and mutually beneficial trade. Negotiations are ongoing. A list of India's FTAs, including names of FTA partner countries, is placed at Annexure.

Annexure referred to in reply to Part (a) to (c) of Lok Sabha Unstarred Question No. 3713 for answer on 11.08.2026

India's Free Trade Agreements (FTAs)

Recent FTAs

Sl. No.	Name of the Agreement	Date of Signing of the Agreement	Date of Implementation of the Agreement
1	India - Mauritius Comprehensive Economic Cooperation and Partnership Agreement (CECPA)	22nd February, 2021	1st April, 2021
2	India-UAE Comprehensive Economic Partnership Agreement (CEPA)	18th February, 2022	1st May 2022
3	India-Australia Economic Cooperation and Trade Agreement (Ind-Aus ECTA)	2nd April, 2022	29th December 2022
4	India-European Free Trade Association (EFTA) Trade and Economic Partnership Agreement (TEPA) (Iceland, Liechtenstein, Norway, and Switzerland)	10th March 2024	1st October 2025
5	India - UK Comprehensive Economic and Trade Agreement (CETA)	24th July 2025	15th July 2026
6	India – Oman Comprehensive Economic Partnership Agreement (CEPA)	18th December 2025	1st June 2026
7	India-New Zealand FTA	27th April 2026	Under ratification process

Other FTAs

Sl. No.	Name of the Agreement	Date of Signing of the Agreement	Date of Implementation of the Agreement
1	India - Sri Lanka FTA	28 th December, 1998	1 st March, 2000
2	Agreement on SAFTA (India, Pakistan, Nepal, Sri Lanka, Bangladesh, Bhutan, Maldives and Afghanistan)	4 th January, 2004	1 st January, 2006 (<i>Tariff concessions implemented from 1st July, 2006</i>)
3	India Nepal Treaty of Trade	27 th October, 2009	This Treaty shall be automatically extended for further periods of seven years at a time, unless either of the parties gives to the other a written notice, three months in advance, of its intention to terminate the Treaty.
4	India - Bhutan Agreement on Trade Commerce and Transit	17 th January, 1972	Renewed periodically, with mutually agreed modifications. Agreement dated 29 th July 2006 was valid for 10 years. With mutual consent, the validity was extended for a period of one year or the period till the proposed new Agreement comes into force. The renewed Agreement has been signed on 12.11.2016 and came into force with effect from 29 July 2017, for a period of 10 years.
5	India - Thailand FTA - Early Harvest Scheme (EHS)	9 th October, 2003	1 st September, 2004
6	India - Singapore CECA	29 th June, 2005	1 st August, 2005
7	India - ASEAN-CECA - Trade in Goods, Services and Investment Agreement (Brunei, Cambodia,	13 th August, 2009 for goods and November 2014 for Services and Investment	Goods • 1st January 2010 in respect of India and Malaysia, Singapore, Thailand. • 1st June 2010 in respect of India and Vietnam. • 1st September 2010 in respect of India and Myanmar.

	Indonesia, Laos, Malaysia, Myanmar, Philippines, Singapore, Thailand and Vietnam)		• 1st October 2010 in respect of India and Indonesia. • 1st November 2010 in respect of India and Brunei. • 24th January 2011 in respect of India and Laos. • 1st June 2011 in respect of India and the Philippines. • 1st August, 2011 in respect of India and Cambodia. Services and Investment 1st July, 2015
8	India - South Korea CEPA	7 th August, 2009	1 st January, 2010
9	India - Japan CEPA	16 th February, 2011	1 st August, 2011
10	India - Malaysia CECA	18 th February, 2011	1 st July, 2011
